

IN THE NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH

COURT – IV

40.

CP/760(MB)2020

CORAM:

SHRI PRABHAT KUMAR  
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI  
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON 17.01.2023

NAME OF THE PARTIES: Nova Trading Pvt. Ltd.

SECTION: 271-273 OF THE COMPANIES ACT, 2013.

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**ORDER**

The Court is convened through Video Conference.

1. Mr. Rashid Boatwalla i/b Manilal Kher Ambalal & Co., Ld. Counsel for the Petitioner present.
2. Heard the Counsel and perused the records. **Reserved for orders** subject to filing a minutes of the shareholder meetings within two days.

Sd/-  
PRABHAT KUMAR  
Member (Technical)

Sd/-  
KISHORE VEMULAPALLI  
Member (Judicial)